

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject:- Mutual representation for transfer.

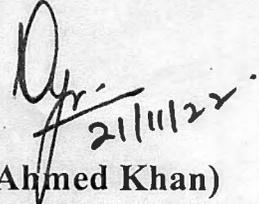
ORDER

No. 1562 of 2022/Psy

Dated 21-11-2022

In the interest of administration, Sh. Tariq Ahmad Bhat, Junior Scale Stenographer posted in the Court of Special Mobile Magistrate (Traffic), Srinagar and Sh. Tanveer Ahmad Dar, Junior Scale Stenographer posted in the Court of Chief Judicial Magistrate, Anantnag are directed to swap their place of postings.

By Order of Hon'ble the Chief Justice.


21/11/22

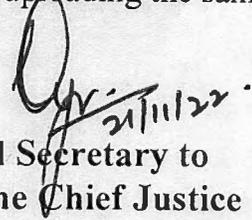
(Aijaz Ahmed Khan)
Principal Secretary to
Hon'ble the Chief Justice

No. 868 - 872/Psy

Dated 21-11-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
.....for information.
3. Pr. District & Sessions Judge Srinagar/ Anantnag.
.....for information and necessary action.
4. Chief Librarian, High Court of J&K and Ladakh Jammu/Srinagar for keeping the rerecord of the same.
5. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the High Court website.


21/11/22

Principal Secretary to
Hon'ble the Chief Justice